NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/77/(IB)/2017

NAME OF THE PETITIONER(S)

: METAL GEMS

NAME OF THE RESPONDENT(S)

: SARANYA FORGINGS & ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T. Pappaich Dharnery'a 2) ADV. SprvivAsAN'S

Couns for Ph





Counsel for both of the parties are present. It has been submitted by both of them that they are ready to settle the matter and prayed for time. At request, time is enlarged with the direction that on the next date of hearing the schedule for payment will be filed and in order to show bona-fide, the Respondent is ready to bring one DD. At request, time is enlarged. Put up on **04.09.2017** at **10.30** A.M.

STIAVARAGHAV

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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